

DIVISION BENCH

ITEM NO. 114

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No. 111/2019 IN CP (IB) No. 126/ALD/2018

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December,
2022, 12:00 pm**

NAME OF THE COMPANY	PUNJAB NATIONAL BANK V/S AMAN MEDICAL PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Ms. Babita Jain, Adv. : *For the Financial Creditor*

Sh. Rahul Chaudhary alongwith Sh. Amit Gupta, Adv.
: *For the Respondent No. 1-2 in CA No. 111/2019*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
09th December, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

07th December, 2022

*Priya Agarwal
(Stenographer)*